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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 420/2019**

KULINDER SINGH SAHNI & ANR.

.....Plaintiff

Through: **Mr. Rajiv Kumar Ghawona, Adv.**
(through VC)

versus

PARLHAD SINGH SAWHNEY & ORS.

.....Defendant

Through: **None**

CORAM:

**JOINT REGISTRAR (JUDICIAL) SYED ZISHAN ALI
WARSI(DHJS)**

ORDER

20.08.2025

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1. The present matter is listed before the undersigned under the Special Mediation Drive: Mediation 'For the Nation'.
2. None has appeared for the defendant when the matter was called.
3. Hence, the matter be sent back to the Hon'ble Court for further direction.

**SYED ZISHAN ALI WARSI (DHJS)
JOINT REGISTRAR (JUDICIAL)**

AUGUST 20, 2025/BS